

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
(CIRCUIT AT PORT BLAIR)

No. CPC 351/45/2017  
(OA 351/228/2015)

Date of order : 21.6.2018

Present: Hon'ble Mr.S.K.Pattnaik, Judicial Member  
Hon'ble Dr.Nandita Chatterjee, Administrative Member

PUNAM

VS

DR. PROF. JAGDISH MUKHI

For the applicant : None

For the respondents: None

O R D E R (ORAL)

Per Mr.S.K.Pattnaik, Judicial Member

None appeared from either side.

2. Inspite of giving opportunity, ld. Counsel for the applicant is absent.
3. In view of the above, contempt petition is dropped due to non-prosecution.

(DR. NANDITA CHATTERJEE)  
ADMINISTRATIVE MEMBER

(S.K.PATNAIK)  
JUDICIAL MEMBER

I.Nath